

COURT-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

565

C.P.No. 1011/KB/2011

CORAM: 1. Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19th May, 2017, 10.30 A.M

Name of the Company	Ramesh Ch. Sabat & Ors. -Versus- Hotel Moti Pvt.Ltd & Ors.		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. D. N. Sharma, Adv. }
R. K. Rai, Adv. }
Swapan Choubey, Adv. }
Anunoy Basu, Adv. }
Srinjay Bhattacharya, Adv. } FOR THE PETITIONERS
19/5/17

1. PATITA PADAN BISWAL, Adv. } Respondents
2. KULDIP MAJUH, Adv. } 19/5/17

O R D E R

Ld. Lawyers on behalf of the petitioner(s) as well as for the Respondent(s) are present.

Ld. Lawyer appearing on behalf of the respondent prayed for some time to argue the matter. The matter is pending from 2011 and each and every time case is getting adjourned for one or the other reason. Heard; prayer is allowed with a cost of Rs.10,000/- to be deposited in the Central Army Welfare Fund.

Fixed on 19.07.2017.


MANORAMA KUMARI
MEMBER(J)